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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**TP No. 11/113/NCLT/AHM/2016 (New)  
C.P. No. 2/113/CLB/MB/2011 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.08.2017**

Name of the Company:


Reachwell KSM Properties Pvt. Ltd

V/s.

Choksi Tubes Company Ltd. & Ors.

Section of the Companies Act:

Section 113 of the Companies Act, 1956


<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Ashish c. Doshi	Pcs	Respondent	
2.				

**ORDER**

None present for Petitioner. Learned PCS Mr. Ashish Doshi present for Respondent.

Learned PCS appearing for respondent represented that CA 168/2013 is pending before Hon'ble High Court of Gujarat.

List the matter on 25.09.2017.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 1st day of August, 2017.